

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme – Refresher Course to certain District Judges working in the State of Telangana from 06.05.2020 to 08.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm – Nomination of Officers - **ORDERS - ISSUED.**

REF: 1. Letter ROC No.274/2020/TSJA-Sec'bad, dated 02.05.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No. 1178 /2020-B.SPL., DATED: 4 .05.2020.

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges presiding over the Courts of I Addl. District and Sessions Judges, Special Judges for Family Courts, Special Judges for trial of Cases under SC's & ST's (POA) Act, designated POCSO Courts and Special Courts for Atrocities against woman Courts in the State of Telangana are hereby nominated to participate in the refresher Course scheduled to be from 06.05.2020 to 08.05.2020 (both days inclusive) through Cisco Webex Video Connectivity from 5:00 pm to 7:00 pm.

| SL. No. | NAME OF THE NOMINATED OFFICER WITH DESIGNATION |
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| 1. | SRI NANDIKONDA NARSING RAO, Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Cyberabad at L.B.Nagar |
| 2. | SRI B.PAPI REDDY, I Additional District and Sessions Judge Medak at Sangareddy. |
| 3. | SMT. SUNEETHA KUNCHALA, I Addl. Metropolitan Sessions Judge, Hyderabad. |
| 4. | Dr. T.SRINIVASA RAO, I Additional District and Sessions Judge, Adilabad. |
| 5. | SRI T.RAGHURAM, I Additional District and Sessions Judge, Mahaboobnagar. |
| 6. | SRI K.JAYA KUMAR, I Additional District and Sessions Judge, Warangal. |
| 7. | SRI S.V.V.NATHA REDDY, I Additional District and Sessions Judge, Nalgonda |
| 8. | SRI B.GAUTHAM PRASAD, I Additional District and Sessions Judge, Nizamabad. |
| 9. | SRI V.BALA BHASKARA RAO, I Addl. District and Sessions Judge, Khammam. |
| 10. | Dr. SUNNAM SRINIVASA REDDY, I Additional. District and Sessions Judge, Karimnagar. |
| 11. | SRI M.NAGARAJU, Judge Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda. |
| 12. | SMT. B.MANJARI, Judge, Family Court, Rangareddy at L.B.Nagar. |
| 13. | SMT.K.SAILAJA, Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal. |
| 14. | SMT. G.NEELIMA, Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Secunderabad. |
| 15. | SMT. P.VENKATA PADMA LALITHA SIVA JYOTI, Judge, Family Court-cum-VII Addl. District Judge, Karimnagar. |

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| 16. | SMT. P.LAKSHMI SARADHA, Judge, Family Court-cum-Additional Chief Judge , City Civil Court, Hyderabad. |
| 17. | SRI P.VASANTH, Judge, Family Court-cum-VIII Addl. District Judge, Mahabubnagar. |
| 18. | SRI D.RAJESH BABU, XV Addl. District and Sessions Judge – cum – XV Additional Metropolitan Sessions Judge-cum-II Additional Family Court, Miyapur at Kukatpally, Rangareddy District. |
| 19. | SMT. G.BHAVANI CHANDRA, XVI Additional District and Sessions Judge -Cum-XVI Additional Metropolitan Sessions Judge-Cum-III Additional Judge, Family Court, Malkajgiri, Rangareddy District. |
| 20. | SMT. C.RATNA PADMAVATHI, Judge Family Court-Cum-Additional District and Sessions Judge, Nizamabad. |
| 21. | SMT. S.SREEVANI, Judge, Additional Family Court-Cum-Additional Chief Judge, City Civil Court, Hyderabad. |
| 22. | SRI S.GOVERDAN REDDY, Special Judge for trial of Cases under SCs & STs (POA) ACT-cum-VIII District and Sessions Judge, Nizamabad. |
| 23. | SMT. PREMA RAJESWARI, Special Judge for trial of Cases under SCs & STs (POA) ACT – CUM - V District and Sessions Judge, Karimnagar. |
| 24. | SRI K.PRABHAKARA RAO, Special Judge for trial of Cases under SCs & STs (POA) Act-cum-VII Additional District and Sessions Judge, Warangal. |
| 25. | SMT. T.JAYA LAKSHMI, Spl. Judge for trial of Cases filed under SC's & ST's (POA) Act -cum- VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District. |
| 26. | SRI Y.SATHYENDRA, Special Judge for trial of Offences under the SCs & STs (Prevention of Atrocities) Act-cum-VI Additional Metropolitan Sessions Judge, Secunderabad-cum-XX Additional Chief Judge, City Civil Court, Secunderabad. |
| 27. | SRI PATHLAVATH NARAYANA BABU, III Addl. District and Sessions Judge, Asisfabad, Adilabad District. |
| 28. | SRI P.CHANDRA SEKHARA PRASAD, Special Sessions Judge Court for trial of cases relating to Atrocities against Women-cum-VIII Additional District and Sessions Judge, Khammam. |
| 29. | SMT. K.ARUNA KUMARI, II Addl. District and Sessions Judge (Fast Track Court) Khammam. (Notified as Special Court for POCSO) |
| 30. | SMT. SHOUKATH JAHAN SIDDIQUE, II Addl. District and Sessions Judge, (Fast Track Court), Mahabubnagar. (Notified as Special Court for POCSO) |
| 31. | SMT. M.BHAVANI, III Addl. District and Sessions Judge (Fast Track Court), Nalgonda. (Notified as Special Court for POCSO) |
| 32. | SMT. Y.PADMA, IV Addl. District and Sessions Judge (Fast Track Court), Warangal. (Notified as Special Court for POCSO) |
| 33. | SRI R.RAGHUNATH REDDY, IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, R.R.District (Notified as Special Court for POCSO). |
| 34. | SMT. G.PREMALATHA, XIII Additional Chief Judge, (Fast Track Court), Hyderabad. (Notified as Special Court for POCSO) |
| 35. | SRI Y.JAYA PRASAD, Special Sessions Judge Court for trail of cases relating to Atrocities against Women – cum- VI Additional District and Sessions Judge, Adilabad. |

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| 36. | SMT. D.MADHAVI KRISHNA, IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar. (Notified as Special Court for POCSO) |
| 37. | SMT. P.ANNIE ROSE CHRISTIAN, Special Sessions Judge Court for trial of cases relating to Atrocities against Women, Mahabubnagar. |
| 38. | SMT. M.SHYAM SREE, II Addl. District and Sessions Judge, (Fast Track Court), Medak at Sangareddy. (Notified as Special Court for POCSO) |
| 39. | SMT. V.SARADHA DEVI, Special Sessions Judge Court for trial of cases relating to Atrocities against Women –cum- IX Addl. District and Sessions Judge, Nalgonda. |
| 40. | SRI T.NARSI REDDY, II Addl. District and Sessions Judge (Fast Track Court) Nizamabad. (Notified as Special Court for POCSO) |
| 41. | SMT. P.MUKTHIDA, Special Sessions Judge Court for trial of cases relating to Atrocities against Women, Warangal. |
| 42. | SMT. K.MARUTHI DEVI, Special Sessions Judge for trial of cases relating to Atrocities against Women–cum-XVII Additional District and Sessions Judge L.B.Nagar, Rangareddy District. |
| 43. | SRI BAKARAJU SRINIVASA RAO, Special Sessions Judge Court for trial of cases relating to Atrocities against Women-cum-X Additional Metropolitan Sessions Judge, Hyderabad. |

NOTE: 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.


REGISTRAR GENERAL
4.5.2020

To:

1. The officers Concerned.
2. The Registrar General and all other Registrar's, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Cause Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

| | | |
|-----------------|----------------|-------------|
| a) Adilabad | b) Karimnagar | c) Khammam |
| d) Mahabubnagar | e) Medak | f) Nalgonda |
| g) Nizamabad | h) Ranga Reddy | i) Warangal |
9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana at Hyderabad.

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TELANGANA STATE JUDICIAL ACADEMY

S.P.ROAD, SECUNDERABAD – 500 003

Ph. Nos. (O)- 23446196, 23446366; (Director)- 23446193

Fax: 040 – 23446368; e-mail: apja.director@gmail.com

C.HARE KRISHNA BHUPATHI

ADDL.DIRECTOR

FAC DIRECTOR

Roc.No. 274 /2020/TSJA-Sec'bad Dt: 02.05.2020

To
The Registrar General,
High Court for the State of Telangana,
Hyderabad.

Sir,

Sub: TSJA, Sec'bad – Refresher training to certain District Judges working in the Telangana State on 6th, 7th and 8th May 2020 through Cisco Webex Video Connectivity from 05.00pm to 07.00pm on the respective dates – Request to nominate the officers for undergoing training – Reg.

As directed by the Hon'ble Patron-in-Chief of the Academy, I am to state that the Telangana State Judicial Academy is proposing to conduct a Refresher Course from 06.05.2020 to 08.05.2020 (both days inclusive) to all the District and Sessions Judges working as First Additional District Judges, Special Judges for Family Courts and Special Judges for S.C.& S.T. (POA) Act (the list is enclosed) through Cisco Webex Video Connectivity from 05.00pm to 07.00pm on the respective dates.

The topics to be addressed by the Resource Persons and the names of the Resource Persons are given hereunder:

| Date and Day | Time | Topic | Resource Person |
|---------------------------------------|-------------------------|---|--|
| <u>06.05.2020</u> <u>Wednesday</u> | From 05.00pm to 07.00pm | Special mode applicable for recording of evidence of victims in POCSO Act Cases – Recording of Statements of Victims of POCSO Cases under investigation stage including the statements under Sec.164 Cr.P.C. - Aspects relating to victim compensation.- Appreciation of the aspect concerning to reverse burden U/Secs. 29 and 30 of The POCSO Act, 2012 | Hon'ble Sri Justice K.C.Bhanu, Former Judge, High Court of A.P. |

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|--------------------------------------|-------------------------|--|--|
| <u>07.05.2020</u> <u>Thursday</u> | From 05.00pm to 07.00pm | Jurisdiction of Magistrates and Special Judges in relation to NDPS Cases. Precautions to be taken at the time of lifting of samples. Orders relating to disposal of case properties of NDPS Cases. | Hon'ble Sri Justice M.Seetharama Murti Former Judge, High Court of A.P. |
| <u>08.05.2020</u> <u>Friday</u> | From 05.00pm to 07.00pm | New Amendments brought into the S.C & S.T (POA) Act, 1989. | Hon'ble Sri Justice K.C.Bhanu, Former Judge, High Court of A.P. |

The Officers will be informed through WhatsApp /Telegram Group/e-mails about the topics to be addressed by the Resource Persons with a request to communicate the burning issues, if any, and any issue for interaction, so that the same will be informed to the Resource Persons in advance, so as to enable them to address on those aspects and to solve the queries, if any, during the course of address.

Therefore, I request you to nominate all the 1st Addl. District Judges, Judges for Family Courts and Judges for SC, ST (POA) Act (list enclosed) working in the Telangana State to participate in the Refresher Course on 06.05.2020, 07.05.2020 and 08.05.2020 through Cisco Webex Video Connectivity from 05.00pm to 07.00pm.

Yours faithfully,

C. A. M. Bhat

FAC DIRECTOR

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Encls:

Name list of participants